

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 817/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV KUMAR . & ORS.

Respondent(s)

Date : 03-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Ms. Vanshaja Shukla, AOR
Mr. Abhishek Chatterjee, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent nos.1 to 4 have already filed counter affidavit.

Four weeks time, is granted to Appellant to file death
certificate/application for deletion in respect of deceased
respondent no.5.

Await records.

List again on 25.07.2023.

VIVEK SAXENA
Registrar

pm